The Uttar Pradesh Motor Transport Vehicles (Toll) (Amendment) Act, 1985

Act 30 of 1985

Keyword(s):
Toll Tax, Vehicles
THE UTTAR PRADESH MOTOR TRANSPORT VEHICLES (TOLL) (AMENDMENT) ACT, 1985
(As passed by the Uttar Pradesh Legislature)

AN ACT
to amend the Uttar Pradesh Motor Transport Vehicles (Toll) Act, 1979

IT IS HEREBY enacted in the Thirty-sixth Year of the Republic of India as follows :—

1. This Act may be called the Uttar Pradesh Motor Transport Vehicles (Toll) (Amendment) Act, 1985.

2. In section 7 of the Uttar Pradesh Motor Transport Vehicles (Toll) Act, 1979, in sub-section (1), for the words “two hundred and fifty” the words “five hundred” shall be substituted.

By order,
B. L. LOOMBA,
Sachiv.